

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 131
(CAA)-35(PB)/2019

IN THE MATTER OF:

Future Consultants Pvt. Ltd.
And Ultra Consultants Pvt. Ltd.
Under Section 230-232.

.... Applicant/petitioner

Order delivered on 23.08.2019

Coram:

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-


Mr. Ajay Garg, Mr. Mahesh Sharma, Adv.
Mr. Ajit Sharma, Mr. Ashutosh Senger, Adv.
Mr. Ayush Beotra, Adv. for OL
Ms. Sonam Sharma, CP for RD(NR)

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 18.09.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)